

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2908
ANSWERED ON:10.12.2014
LAND UTILISATION BY UNIVERSITIES
Sule Smt. Supriya Sadanand

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to relax the current land requirement norm for setting up Indian Institutes of Technology (IITs), NITs and other central universities;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any study on land utilization by the higher educational institutes and universities; and
- (d) if so, the details thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (d) Institutions of higher learning such as Central Universities, Indian Institutes of Management (IIMs) and Indian Institutes of Technology (IIT), Indian Institutes of Science Education & Research (IISERs), National Institutes of Technology (NITs), Indian Institutes of Information Technology (IIITs) etc are set up under the Ministry of Human Resource Development. As per extant norms, the land requirement for these institutions varies from 100 acres for IIITs, 200 acres for IIMs and IISERs, 300 acres for NITs and 500 acres for IITs and Central Universities. There is no proposal to relax this requirement nor has there been any study to assess utilization of land so far. However, Government of India has now constituted a Committee in order to study and recommend revision of any of the land requirement for different kinds of higher educational institutions.